

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-48/2017/ 6768 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Biswajit Chakraborty,
Member, MACT,
Barpeta.

Dated Guwahati, the 17th November, 2018.

Sub:- **Casual leave with Station leave permission.**

Ref:- Your Email dated 14th November, 2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for one day on 22.11.2018 along with station leave permission from the evening of 20.11.2018 till the morning of 26.11.2018, has been granted/rejected. The District and Sessions Judge, Barpeta will remain in charge of your Court and office of MACT, Barpeta in your absence.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

Poban

Memo NO.HC.VII-48/2017/ /A, dated

Copy to:

1. The District and Sessions Judge, Barpeta, for information and necessary action.

Sd/-

JOINT REGISTRAR (VIGILANCE)